

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 19<sup>th</sup> October, 2015**  
**TIME:10.30 hrs. to 13.15 hrs.**

**HON'BLE MR D N PATIL, REGISTRAR**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 112/2015(CZ)	Jaleel Mohammad Khan Vs. State of M.P. & 7 Ors.	Mr. Sambhav Sogani, Adv. Mr. Alkesh Agrawal, Adv.	
2.	Original Application No. 115/2015(CZ)	Shambhu Deemar Vs. State of M.P. & 4 Ors.	Mr. Shreyraj Saxena, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**